

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

CP No. 25/241/HDB/2024
u/s. 241 of Companies Act

IN THE MATTER OF:

Mr. M V V Nagi Reddy (H. U. F)

...Petitioner/s

AND

M/s. Midwest Granite Pvt Ltd., & 08 Others

...Respondent/s

C O R A M:-

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Learned Counsel Mr Naresh Kumar Sangam, for petitioner present through Video Conference.

Since it being a special bench, matter adjourned to 02.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)